

**COURT NO. 24**  
**THE HONOURABLE SRI JUSTICE HARINATH.N**

**To be Heard on Thursday The 8th day of October 2026 (AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)**

**(CAUSE LIST MOTION HEARING)**

| <b>SNO</b>                                | <b>CASE</b>                                                                                                            | <b>PARTY</b>                                                              | <b>PETITIONER ADV.</b>      | <b>RESPONDENT ADV.</b>                                        | <b>DISTRICT</b> |
|-------------------------------------------|------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------------|-----------------------------|---------------------------------------------------------------|-----------------|
| <b><u>ADMISSION (SOCIAL WELFARE)</u></b>  |                                                                                                                        |                                                                           |                             |                                                               |                 |
| 1                                         | WP/28982/2026<br>IA 1/2026<br>Direction Petition                                                                       | VSR CONSTRUCTIONS<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH                 | RAMBABU KOPPINEEDI          | GP FOR SOCIAL<br>WELFARE                                      | VISAKHAPATNAM   |
| 2                                         | WP/29055/2026<br>IA 1/2026<br>Direction Petition                                                                       | BRAHMAJIRAO<br>UNDAVALLI<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH          | TATA SINGAIAH GOUD          | GP FOR SOCIAL<br>WELFARE<br>GP FOR FINANCE<br>PLANNING        | EAST GODAVARI   |
| 3                                         | WP/29188/2026<br>IA 1/2026<br>Direction Petition                                                                       | RATNALA V V S KUMARI<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH              | K VENKATESH                 | GP FOR SOCIAL<br>WELFARE<br>GP FOR REVENUE                    | EAST GODAVARI   |
| 4                                         | WP/29297/2026<br>IA 1/2026<br>Direction Petition                                                                       | RATNALA NAGAMANI<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH                  | K VENKATESH                 | GP FOR SOCIAL<br>WELFARE<br>GP FOR REVENUE                    | EAST GODAVARI   |
| <b><u>ADMISSION (EDUCATION )</u></b>      |                                                                                                                        |                                                                           |                             |                                                               |                 |
| 5                                         | WP/29225/2026<br>IA 1/2026<br>Direction Petition<br>IA 2/2026<br>Direction Petition                                    | NAGARJUNA COLLEGE<br>OF EDUCATION<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH | SRI VIJAY MATHUKUMILLI      | GP FOR HIGHER<br>EDUCATION                                    | WEST GODAVARI   |
| 6                                         | WP/29249/2026<br>IA 1/2026<br>Dispense with Petition<br>IA 2/2026<br>Suspension Petition<br>IA 3/2026<br>Stay Petition | MACHAGIRI RAMBABU<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH                 | K.V.AKHILESWARA<br>REDDY    | GP FOR SCHOOL<br>EDUCATION                                    | EAST GODAVARI   |
| <b><u>ADMISSION (UNIVERSITIES)</u></b>    |                                                                                                                        |                                                                           |                             |                                                               |                 |
| 7                                         | WP/29237/2026<br>IA 1/2026<br>Direction Petition                                                                       | MADHULA RADHA RANI<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH                | SRI VIJAY MATHUKUMILLI      | GP FOR HIGHER<br>EDUCATION                                    | WEST GODAVARI   |
| <b><u>ADMISSION (CO-OP SOCIETIES)</u></b> |                                                                                                                        |                                                                           |                             |                                                               |                 |
| 8                                         | WP/28701/2026<br>IA 1/2026<br>Direction Petition                                                                       | VADLAMANI SRINIVAS<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH                | V R MAHESWARA RAO<br>PALETI | GP FOR COOPERATION<br>GP FOR HOME<br>..                       | EAST GODAVARI   |
| 9                                         | WP/28895/2026<br>IA 1/2026<br>Direction Petition                                                                       | GANGANAMUDI<br>VENKATESWARLU<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH      | M P V N V SASTRI            | GP FOR COOPERATION<br>GP FOR REGISTRATION<br>AND STAMPS<br>.. | WEST GODAVARI   |

**COURT NO. 24****THE HONOURABLE SRI JUSTICE HARINATH.N****To be Heard on Thursday The 8th day of October 2026 (AFTER MOTION LIST - PROCEEDINGS THROUGH HYBRID MODE)****(DAILY LIST)**

| SNO                                       | CASE                                                                                                                   | PARTY                                                                                             | PETITIONER ADV.                | RESPONDENT ADV.                                                                                 | DISTRICT      |
|-------------------------------------------|------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------|--------------------------------|-------------------------------------------------------------------------------------------------|---------------|
| <b><u>ADMISSION (CO-OP SOCIETIES)</u></b> |                                                                                                                        |                                                                                                   |                                |                                                                                                 |               |
| <b>10.1,10.2 along with 10</b>            |                                                                                                                        |                                                                                                   |                                |                                                                                                 |               |
| 10                                        | WP/6077/2007                                                                                                           | SRI VIJAYA VISAKHA MILK PRODUCERS COMP LTD.<br>Vs<br>A.P. DAIRY DEVELOPMENT CO-OP LTD. & 4 OTHERS | A V S LAXMI                    | RAJESH KUMAR GUNDAPU SC For APDCFL<br>KRISHNA RAO M C SINDHU KUMARI<br>GP FOR ANIMAL HUSBANDARY | VISAKHAPATNAM |
| 10.1                                      | WP/11580/2010                                                                                                          | SRIVIJAYAVISAKHA MILK PRODUCERS COMPANY LTD.<br>Vs<br>THE GOVERNMENT OF ANDHRA PRADESH            | A V S LAXMI                    | GP FOR ANIMAL HUSBANDARY<br>ADDL ADVOCATE GENERAL<br>RAJESH KUMAR GUNDAPU SC For APDCFL         | VISAKHAPATNAM |
| 10.2                                      | WP/10972/2014<br>IA 1/2014(WPMP 13812/2014)<br>Direction Petition<br>IA 2/2014(WPMP 13813/2014)<br>Suspension Petition | SRI VIJAYA VISAKHA MILK PRODUCERS COMPANY LIMITED<br>Vs<br>THE GOVERNMENT OF ANDHRA PRADESH       | A V S LAXMI                    | ADDL ADVOCATE GENERAL (AP)<br>M DILIP RAO<br>RAJESH KUMAR GUNDAPU SC For APDCFL                 | VISAKHAPATNAM |
| 11                                        | WP/430/2026<br>IA 1/2026<br>Stay Petition<br>IA 3/2026<br>Receive Docs Petition                                        | M/S SURYA SECURITY SERVICES<br>Vs<br>THE STATE OF ANDHRA PRADESH                                  | PRASAD BABU MOGALATHURTI       | GP FOR COOPERATION VENKATA DURGA RAO ANANTHA VEERLA SATEESH KUMAR PARIMI RAMA RAYUDU            | EAST GODAVARI |
| 12                                        | WP/6028/2026<br>IA 1/2026<br>Dispense with Petition<br>IA 2/2026<br>Stay Petition<br>IA 3/2026<br>Direction Petition   | CHELLIBOINA SRINIVASA RAO<br>Vs<br>THE STATE OF ANDHRA PRADESH                                    | V V N NARAYANA RAO             | GP FOR COOPERATION (Court Slip)                                                                 | VISAKHAPATNAM |
| 13                                        | WP/12922/2026<br>IA 1/2026<br>Direction Petition                                                                       | HUSSAIN APPARELS<br>Vs<br>THE STATE OF ANDHRA PRADESH                                             | MULLA SOHAIL SHAREEF           | GP FOR INDUSTRIES COMMERCE<br>B JAYA PRABHAKARA RAO (SC for APCO)                               | YSR KADAPA    |
| <b>14.1,14.2 along with 14</b>            |                                                                                                                        |                                                                                                   |                                |                                                                                                 |               |
| 14                                        | WP/22009/2026<br>IA 1/2026<br>Stay Petition                                                                            | KASIVARAPU PUNNA RAO<br>Vs<br>THE STATE OF ANDHRA PRADESH                                         | PEDDIBHOTLA VENKATA SAI RAJESH | GP FOR AGRICULTURE K N VIJAYA LAXMI                                                             | GUNTUR        |
| 14.1                                      | WP/22013/2026<br>IA 1/2026<br>Stay Petition                                                                            | PALCHURI HANUMANTHA RAO<br>Vs<br>THE STATE OF ANDHRA PRADESH                                      | PEDDIBHOTLA VENKATA SAI RAJESH | GP FOR AGRICULTURE K N VIJAYA LAXMI                                                             | GUNTUR        |
| 14.2                                      | WP/22015/2026<br>IA 1/2026<br>Stay Petition                                                                            | SHAIK KHADAR BABU<br>Vs<br>THE STATE OF ANDHRA PRADESH                                            | PEDDIBHOTLA VENKATA SAI RAJESH | GP FOR AGRICULTURE K N VIJAYA LAXMI                                                             | GUNTUR        |
| 15                                        | WP/24379/2026<br>IA 1/2026<br>Stay Petition                                                                            | REDDYVARI CHANDRA SEKHAR<br>Vs<br>THE CHITTOOR DISTRICT COOPERATIVE CENTRAL BANK LTD.             | KOCHIRI RAJA SHEKAR            | SURAGANI VIJAYA KUMAR<br>GP FOR COOPERATION                                                     | CHITTOOR      |

**ADMISSION (SOCIAL WELFARE)**

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| 16                                            | WP/21397/2016<br>IA 1/2016(WVMP<br>4942/2016)<br>Vacate Stay Petition<br>IA 2/2016(WPMP<br>26272/2016)<br>Stay Petition<br>IA 1/2017(WVMP<br>2194/2017)<br>Vacate Stay Petition<br>IA 1/2021<br>Implead Petition                                                                                                     | SAILAPA REDDY RAMI<br>REDDY W.G. DIST &<br>ANOTHER<br>Vs<br>PRL SECY TRIBAL<br>WELFARE DEPT. HYD & 3<br>OT | P R K AMERANDRA<br>KUMAR | GP FOR SOCIAL<br>WELFARE (AP)<br>NIMMAGADDA<br>SATYANARAYANA<br>J SATYA PRASAD<br>SRIMAN                                                        | WEST GODAVARI |
| 17                                            | WP/27806/2021<br>IA 1/2021<br>Direction Petition<br>IA 1/2023<br>Leave Petition                                                                                                                                                                                                                                      | MOTHER THERESA<br>VOCATIONAL JUNIOR<br>COLLEGE<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH                     | P DURGA PRASAD           | GP FOR SOCIAL<br>WELFARE<br>GP FOR REVENUE                                                                                                      | EAST GODAVARI |
| <b>18.1,18.2,18.3,18.4,18.5 along with 18</b> |                                                                                                                                                                                                                                                                                                                      |                                                                                                            |                          |                                                                                                                                                 |               |
| 18                                            | WP/14185/2023<br>IA 1/2023<br>Stay Petition<br>IA 1/2024<br>Leave Petition<br>IA 1/2025<br>Leave Petition<br>IA 2/2025<br>Additional Material Petition                                                                                                                                                               | MALLADI<br>SATYANARAYANA<br>SRINIVASA<br>CHAKRAVARTHY<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH              | M BALANAGA SRINIVAS      | GP FOR SOCIAL<br>WELFARE<br>GP FOR SOCIAL<br>WELFARE<br>V V N NARASIMHAM<br>NARAM NAGESWARA RAO<br>(WA 114/2026)                                | WEST GODAVARI |
| 18.1                                          | WP/1042/2009                                                                                                                                                                                                                                                                                                         | BETE DURGA RAO<br>Vs<br>THE DISTRICT<br>COLLECTOR                                                          | V V N NARASIMHAM         | GP FOR SOCIAL<br>WELFARE<br>NIMMAGADDA<br>SATYANARAYANA<br>M BALANAGA SRINIVAS                                                                  | WEST GODAVARI |
| 18.2                                          | WP/44/2010<br>IA 1/2010(WPMP 44/2010)<br>Suspension Petition                                                                                                                                                                                                                                                         | MALLADI<br>SATYANARAYANA<br>SRINIVASA<br>CHAKRAVARTHI<br>Vs<br>STATE OF ANDHRA<br>PRADESH                  | C RAMACHANDRA RAJU       | GP FOR REVENUE<br>V V N NARASIMHAM                                                                                                              | WEST GODAVARI |
| 18.3                                          | WP/20175/2024<br>IA 1/2026<br>Vacate Stay Petition                                                                                                                                                                                                                                                                   | GALANKI TIRUPATAIAH<br>Vs<br>THE STATE OF AP                                                               | P R K AMERANDRA<br>KUMAR | GP FOR SOCIAL<br>WELFARE<br>V V N NARASIMHAM<br>GP FOR REVENUE                                                                                  | WEST GODAVARI |
| 18.4                                          | WP/24334/2024<br>IA 1/2024<br>Direction Petition<br>IA 2/2024<br>Vacate Stay Petition                                                                                                                                                                                                                                | BETI DURGA RAO<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH                                                     | V V N NARASIMHAM         | GP FOR REVENUE<br>M BALANAGA SRINIVAS<br>P N MURTHY                                                                                             | WEST GODAVARI |
| 18.5                                          | WP/12885/2025<br>IA 1/2025<br>Direction Petition                                                                                                                                                                                                                                                                     | MALLADI<br>SATYANARAYANA<br>SRINIVASA<br>CHAKRAVARTHY<br>Vs<br>THE STATE OF A.P.                           | M BALANAGA SRINIVAS      | GP FOR REVENUE<br>GP FOR LAND<br>ACQUISITION<br>GP FOR IRRRI AND CAD<br>V V N NARASIMHAM                                                        | WEST GODAVARI |
| 19                                            | WP/20323/2023<br>IA 1/2023<br>Direction Petition<br>IA 2/2023<br>Direction Petition<br>IA 2/2025<br>Direction Petition<br>IA 1/2026<br>Leave Petition<br>IA 2/2026<br>Leave Petition<br>IA 3/2026<br>Leave Petition<br>IA 4/2026<br>Leave Petition<br>IA 6/2026<br>Direction Petition<br>IA 7/2026<br>Leave Petition | YERUKULA KULASTHULA<br>WELFARE SOCIETY<br>Vs<br>THE STATE OF AP                                            | Y V SRINIVASAN           | GP FOR REVENUE<br>GP FOR SCHOOL<br>EDUCATION<br>GP FOR COOPERATION<br>GP FOR SOCIAL<br>WELFARE<br>GP FOR SOCIAL<br>WELFARE<br>CHALLA AJAY KUMAR | EAST GODAVARI |

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| 20                             | WP/13677/2024<br>IA 1/2024<br>Direction Petition<br>IA 1/2026<br>Leave Petition     | M IMAM HUSSAIN<br>Vs<br>THE STATE OF AP                                                     | P NARASIMHULU                             | GP FOR SOCIAL<br>WELFARE<br>SASANKA BHUVANAGIRI<br>(SC FOR NON SERVICES<br>ZPPS MPPS GP FOR<br>RAYALASEEMA SPSR<br>NELLORE PRAKASAM)                                 | ANANTAPUR     |
| 21                             | WP/6403/2026<br>IA 1/2026<br>Direction Petition                                     | PALATEERDAPU AJAY<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH                                   | ELURU SESHA MAHESH<br>BABU                | GP FOR SOCIAL<br>WELFARE<br>GP FOR REVENUE<br>(Spl.. Cell)                                                                                                           | EAST GODAVARI |
| <b>22.1,22.2 along with 22</b> |                                                                                     |                                                                                             |                                           |                                                                                                                                                                      |               |
| 22                             | WP/8787/2026<br>IA 1/2026<br>Suspension Petition                                    | GANTA RATNA KUMAR<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH                                   | N ASHWANI KUMAR                           | GP FOR SOCIAL<br>WELFARE<br>GUMMADI RAWNS<br>SOLOMON                                                                                                                 | WEST GODAVARI |
| 22.1                           | WP/15453/2026<br>IA 1/2026<br>Suspension Petition                                   | REV. B.ROBERT<br>VIJAYKUMAR<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH                         | N ASHWANI KUMAR                           | GP FOR SOCIAL<br>WELFARE<br>M SRIKANTH                                                                                                                               | EAST GODAVARI |
| 22.2                           | WP/23194/2026<br>IA 1/2026<br>Direction Petition<br>IA 2/2026<br>Stay Petition      | REV JAVUDULA DAVID<br>RAJU<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH                          | DASARI NAVEEN                             | GP FOR SOCIAL<br>WELFARE<br>M SRIKANTH                                                                                                                               | GUNTUR        |
| 23                             | WP/13026/2026<br>IA 1/2026<br>Direction Petition<br>IA 5/2026<br>Direction Petition | SCHEDULED KULALA<br>HAKKULA PARIRAKSHANA<br>SAMITHI<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH | PAUL P<br>N SUDHARSANARAO CH              | GP FOR GENERAL<br>ADMINISTRATION<br>SIVANAYAK KORRA<br>CHRISTIAN JOINT ACTION<br>COMMITTEE (CJAC)<br>(PARTY IN PERSON)<br>GP FOR SOCIAL<br>WELFARE<br>GP FOR REVENUE | WEST GODAVARI |
| 24                             | WP/13326/2026<br>IA 1/2026<br>Direction Petition                                    | PALLALA LAKSHMI<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH                                     | P V RAMANA                                | GP FOR SOCIAL<br>WELFARE                                                                                                                                             | WEST GODAVARI |
| 25                             | WP/16402/2026<br>IA 1/2026<br>Direction Petition                                    | GODDATI<br>SATYANARAYANA<br>Vs<br>THE STATE ANDHRA<br>PRADESH                               | P R K AMERANDRA<br>KUMAR                  | GP FOR SOCIAL<br>WELFARE<br>SRIMAN                                                                                                                                   | WEST GODAVARI |
| 26                             | WP/18503/2026<br>IA 1/2026<br>Direction Petition                                    | SAKE MUTYALANNA<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH                                     | SREEMANNARAYANA<br>VATTIKUTI              | GP FOR SOCIAL<br>WELFARE<br>GP FOR HOME<br>GP FOR ENDOWMENTS<br>GP FOR REVENUE                                                                                       | ANANTAPUR     |
| 27                             | WP/22733/2026<br>IA 1/2026<br>Suspension Petition                                   | G R RAVI<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH                                            | S PARINEETA                               | GP FOR SOCIAL<br>WELFARE                                                                                                                                             | CHITTOOR      |
| 28                             | WP/22750/2026<br>IA 1/2026<br>Direction Petition                                    | KASAPU LOVARAJU<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH                                     | N SIVA REDDY                              | GP FOR SOCIAL<br>WELFARE<br>GP FOR REVENUE                                                                                                                           | EAST GODAVARI |
| 29                             | WP/24378/2026<br>IA 1/2026<br>Direction Petition                                    | NETHALA NALLA<br>KONDAIAH<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH                           | Thota Dharmendra                          |                                                                                                                                                                      | VISAKHAPATNAM |
| 30                             | WP/25460/2026<br>IA 1/2026<br>Stay Petition<br>IA 2/2026<br>Implead Petition        | MALIGAVELLI UDAY<br>KIRAN<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH                           | BUTTA VIJAYA BHASKER<br><br>VARUN BYREDDY |                                                                                                                                                                      | KURNOOL       |

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| 31 | WP/27278/2026                                    | NARENDRA INSTITUTE OF MANAGEMENT<br>Vs<br>THE STATE OF ANDHRA PRADESH | P BADRINATH              | GP FOR HIGHER EDUCATION<br>GP FOR FINANCE PLANNING<br>GP FOR SOCIAL WELFARE | ANANTAPUR |
| 32 | WP/27948/2026<br>IA 1/2026<br>Direction Petition | SAJJA SURESH<br>Vs<br>THE STATE OF ANDHRA PRADESH                     | MARUTI RAO<br>SRUNGARAPU | GP FOR SOCIAL WELFARE<br>GP FOR FINANCE PLANNING                            | KRISHNA   |
| 33 | WP/28101/2026<br>IA 1/2026<br>Direction Petition | ANNEBOINA VENKATESHWARLU<br>Vs<br>THE STATE OF ANDHRA PRADESH         | P NAGENDRA REDDY         | GP FOR SOCIAL WELFARE<br>GP FOR FINANCE PLANNING                            | GUNTUR    |

#### **ADMISSION (EDUCATION )**

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| 34 | WP/16999/2019<br>IA 1/2019<br>Direction Petition<br>IA 2/2019<br>Direction Petition<br>IA 3/2019<br>Direction Petition<br>IA 4/2019<br>Direction Petition<br>IA 5/2019<br>Direction Petition<br>IA 6/2019<br>Direction Petition<br>IA 7/2019<br>Direction Petition<br>IA 8/2019<br>Vacate Stay Petition<br>IA 9/2019<br>Vacate Stay Petition<br>IA 10/2019<br>Vacate Stay Petition<br>IA 11/2019<br>Vacate Stay Petition<br>IA 2/2021<br>Vacate Stay Petition<br>IA 3/2021<br>Vacate Stay Petition<br>IA 4/2021<br>Vacate Stay Petition<br>IA 5/2021<br>Vacate Stay Petition<br>IA 1/2023<br>Leave Petition<br>IA 1/2026<br>Amendment Petition | G PHEBE<br>Vs<br>STATE OF ANDHRA PRADESH | J SUDHEER | GP FOR HIGHER EDUCATION (AP)<br>CH VIDYASAGAR HARINARAYANA K<br>GP FOR HOME GP FOR REGISTRATION AND STAMPS<br>P SRIDHAR REDDY<br>M.V. PRATAP KUMAR (C) | GUNTUR |
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#### **35.1,35.2 along with 35**

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| 35   | WP/17342/2025<br>IA 1/2025<br>Direction Petition                                   | UNITED PRIVATE EDUCATIONAL INSTITUTIONS FEDERATION<br>Vs<br>THE STATE OF AP                                  | SRI VIJAY MATHUKUMILLI | GP FOR SCHOOL EDUCATION<br>GP FOR FINANCE PLANNING<br>RAGHU BABU KALAMATA<br>SC For Samagra Siksha (C) | EAST GODAVARI |
| 35.1 | WP/10868/2025<br>IA 1/2025<br>Suspension Petition<br>IA 2/2025<br>Implead Petition | ANDHRA PRADESH PRIVATE UNAIDED SCHOOLS MANagements ASSOCIATION(APPUSMA)<br>Vs<br>THE STATE OF ANDHRA PRADESH | SRI VIJAY MATHUKUMILLI | GP FOR SCHOOL EDUCATION<br>RAGHU BABU KALAMATA<br>SC For Samagra Siksha<br>PARTY IN PERSON             | GUNTUR        |
| 35.2 | WP/21180/2025<br>IA 1/2025<br>Suspension Petition                                  | UNITED PRIVATE EDUCATIONAL INSTITUTION FEDERATION<br>Vs<br>THE STATE OF ANDHRA PRADESH                       | SRI VIJAY MATHUKUMILLI | GP FOR SCHOOL EDUCATION<br>RAGHU BABU KALAMATA<br>SC For Samagra Siksha                                | EAST GODAVARI |

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| 36                                  | WP/19151/2025<br>IA 1/2025<br>Direction Petition<br>IA 2/2025<br>Suspension Petition<br>IA 1/2026<br>Extension Petition | JOSEPH SRIHARSHA AND<br>MARY INDRAJA<br>EDUCATIONAL SOCIETY<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH  | SRICHARAN TELAPROLU    | GP FOR HIGHER<br>EDUCATION<br>VENNA HEMANTH<br>KUMAR(CENTRAL<br>GOVERNMENT COUNSEL)<br>RAMA CHANDRA RAO<br>GURRAM<br>K RADHIKA | PRAKASAM      |
| <b>37.1,37.2,37.3 along with 37</b> |                                                                                                                         |                                                                                                      |                        |                                                                                                                                |               |
| 37                                  | WP/3263/2026<br>IA 1/2026<br>Direction Petition                                                                         | P V K K INSTITUTE OF<br>TECHNOLOGY<br>Vs<br>THE STATE OF AP                                          | SRI VIJAY MATHUKUMILLI | GP FOR EDUCATION<br>VIVEKANANDA<br>VIRUPAKSHA                                                                                  | ANANTAPUR     |
| 37.1                                | WP/5654/2026<br>IA 1/2026<br>Direction Petition<br>IA 2/2026<br>Leave Petition                                          | RGM COLLEGE OF<br>ENGINEERING AND<br>TECHNOLOGY<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH              | SRI VIJAY MATHUKUMILLI | GP FOR HIGHER<br>EDUCATION<br>VIVEKANANDA<br>VIRUPAKSHA                                                                        | KURNOOL       |
| 37.2                                | WP/6481/2026<br>IA 1/2026<br>Direction Petition<br>IA 2/2026<br>Leave Petition                                          | KKR AND KSR INSTITUTE<br>OF TECHNOLOGY AND<br>SCIENCES<br>Vs<br>THE STATE OF AP                      | SRI VIJAY MATHUKUMILLI | GP FOR HIGHER<br>EDUCATION<br>VIVEKANANDA<br>VIRUPAKSHA                                                                        | GUNTUR        |
| 37.3                                | WP/8350/2026<br>IA 1/2026<br>Direction Petition<br>IA 2/2026<br>Leave Petition                                          | NBKR INSTITUTE OF<br>SCIENCE AND<br>TECHNOLOGY<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH               | C SUBODH               | GP FOR HIGHER<br>EDUCATION<br>VIVEKANANDA<br>VIRUPAKSHA                                                                        | SPS NELLORE   |
| <b>38.1,38.2 along with 38</b>      |                                                                                                                         |                                                                                                      |                        |                                                                                                                                |               |
| 38                                  | WP/4924/2026<br>IA 1/2026<br>Suspension Petition<br>IA 2/2026<br>Leave Petition                                         | STVN HINDU AIDED HIGH<br>SCHOOL<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH                              | K.P.S. SAILESH REDDY   | GP FOR SCHOOL<br>EDUCATION<br>GP FOR SCHOOL<br>EDUCATION                                                                       | WEST GODAVARI |
| 38.1                                | WP/630/2026<br>IA 1/2026<br>Suspension Petition                                                                         | CE AIDED PRIMARY<br>SCHOOL<br>Vs<br>STATE OF ANDHRA<br>PRADESH                                       | SRI VIJAY MATHUKUMILLI | GP FOR SCHOOL<br>EDUCATION                                                                                                     | PRAKASAM      |
| 38.2                                | WP/11299/2026<br>IA 1/2026<br>Suspension Petition<br>IA 2/2026<br>Direction Petition                                    | BPS SANSKRIT HIGH<br>SCHOOL<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH                                  | K.P.S. SAILESH REDDY   | GP FOR EDUCATION                                                                                                               | CHITTOOR      |
| 39                                  | WP/6669/2026<br>IA 1/2026<br>Direction Petition                                                                         | DELHI PUBLIC SCHOOL<br>Vs<br>THE UNION OF INDIA                                                      | K JYOTHI PRASAD        | PELLETI RAJESH KUMAR<br>(CENTRAL GOVERNMENT<br>COUNSEL)<br>GP FOR SCHOOL<br>EDUCATION<br>T D PHANI KUMAR                       | WEST GODAVARI |
| 40                                  | WP/9135/2026<br>IA 1/2026<br>Suspension Petition                                                                        | THE MANAGEMENT OF<br>SRI.RAGHAVENDRA<br>AIDED PRIMARY SCHOOL<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH | K N VIJAYA LAXMI       | GP FOR SCHOOL<br>EDUCATION                                                                                                     | KURNOOL       |
| 41                                  | WP/19971/2026<br>IA 1/2026<br>Direction Petition                                                                        | THE MONTESSORI<br>GLOBAL EDUCATIONAL<br>SOCIETY<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH              | B SOMASEKHAR           | GP FOR EDUCATION                                                                                                               | WEST GODAVARI |

**42.1,42.2 along with 42**

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| 42   | WP/24055/2026<br>IA 1/2026<br>Suspension Petition<br>IA 2/2026<br>Direction Petition | SREE LAKSHMI<br>SREENIVASA COLLEGE<br>OF EDUCATION (D.EL.ED)<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH | SRI VIJAY MATHUKUMILLI | GP FOR SCHOOL<br>EDUCATION<br>VENNA HEMANTH<br>KUMAR(CENTRAL<br>GOVERNMENT COUNSEL) | KURNOOL       |
| 42.1 | WP/24066/2026<br>IA 1/2026<br>Suspension Petition<br>IA 2/2026<br>Direction Petition | SREE SAI COLLEGE OF<br>EDUCATION<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH                             | SRI VIJAY MATHUKUMILLI | GP FOR SCHOOL<br>EDUCATION<br>VENNA HEMANTH<br>KUMAR(CENTRAL<br>GOVERNMENT COUNSEL) | KURNOOL       |
| 42.2 | WP/24107/2026<br>IA 1/2026<br>Suspension Petition<br>IA 2/2026<br>Direction Petition | SATYAM D.ED COLLEGE<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH                                          | SRI VIJAY MATHUKUMILLI | GP FOR SCHOOL<br>EDUCATION<br>VENNA HEMANTH<br>KUMAR(CENTRAL<br>GOVERNMENT COUNSEL) | KURNOOL       |
| 43   | WP/26156/2026<br>IA 1/2026<br>Suspension Petition                                    | KBR COLLEGE OF<br>DIPLOMA IN EDUCATION<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH                       | SRI VIJAY MATHUKUMILLI | GP FOR EDUCATION<br>VENNA HEMANTH<br>KUMAR(CENTRAL<br>GOVERNMENT COUNSEL)           | SPS NELLORE   |
| 44   | WP/26522/2026<br>IA 1/2026<br>Direction Petition<br>IA 2/2026<br>Direction Petition  | GOLLAPALLI SUREKHA<br>Vs<br>THE STATE OF AP                                                          | K BHEEMA RAO           | GP FOR HIGHER<br>EDUCATION<br>GANGA KUMAR<br>CHAKRAVARTULA                          | VISAKHAPATNAM |
| 45   | WP/28191/2026<br>IA 1/2026<br>Direction Petition                                     | SRI POTHANA SRINIVASA<br>RAO<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH                                 | NEMANI VENKATESWAR     | GP FOR SCHOOL<br>EDUCATION                                                          | WEST GODAVARI |

#### **ADMISSION (UNIVERSITIES)**

|    |                                                                                                                         |                                                                                                            |                        |                                                                                                                                                    |               |
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| 46 | WP/13900/2026<br>IA 1/2026<br>Direction Petition<br>IA 2/2026<br>Suspension Petition<br>IA 3/2026<br>Direction Petition | INTERNATIONAL SCHOOL<br>OF TECHNOLOGY AND<br>SCIENCES (OFF CAMPUS)<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH | SRI VIJAY MATHUKUMILLI | GP FOR HIGHER<br>EDUCATION<br>CH.S.V.SURAJ SC For<br>JNTU KAKINADA<br>YELLA REDDY RAJANALA<br>(SC FOR UGC)<br>M UMA DEVI (CENTRAL<br>GOVT COUNSEL) | EAST GODAVARI |
| 47 | WP/25935/2026<br>IA 1/2026<br>Direction Petition                                                                        | SRINIVASA EDUCATIONAL<br>ACADEMY<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH                                   | SRI VIJAY MATHUKUMILLI | GP FOR MEDICAL HEALTH<br>FW<br>Tata Venkata Sridevi<br>Standing Counsel For<br>Dr.NTR University of Health<br>Sciences                             | CHITTOOR      |
| 48 | WP/28153/2026<br>IA 1/2026<br>Direction Petition                                                                        | ADAM SHEEMA SARA<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH                                                   | G V S MEHAR KUMAR      | GP FOR MEDICAL HEALTH<br>FW<br>Tata Venkata Sridevi<br>Standing Counsel For<br>Dr.NTR University of Health<br>Sciences                             | KRISHNA       |

#### **ADMISSION (FISHERIES)**

|    |                                                                                                                                                                                                                                                               |                                                     |                     |                                                                                           |               |
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| 49 | WP/22844/2020<br>IA 1/2020<br>Direction Petition<br>IA 2/2020<br>Stay Petition<br>IA 1/2021<br>Direction Petition<br>IA 2/2021<br>Implead Petition<br>IA 3/2021<br>Vacate Stay Petition<br>IA 4/2021<br>Vacate Stay Petition<br>IA 1/2026<br>Implead Petition | POSUPO ATMA RAO<br>Vs<br>STATE OF ANDHRA<br>PRADESH | P RAMABHOOPAL REDDY | GP FOR FISHERIES<br>SRINIVASA RAO MORTHA<br>M VIDYAVATHI<br>R5 UNSERVED ON 02-09-<br>2021 | WEST GODAVARI |
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**50.1,50.2 along with 50**

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| 50                         | WP/13615/2023<br>IA 1/2023<br>Direction Petition<br>IA 2/2023<br>Vacate Stay Petition<br>IA 3/2023<br>Vacate Stay Petition<br>IA 1/2026<br>Leave Petition | MOTUPALLI RAGHAVULU<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH                                     | SRINIVAS BOBBILI          | GP FOR FISHERIES<br>GP FOR REVENUE<br>GP FOR FISHERIES (AP)<br>DEVI PRASAD<br>MANGALAPURI                                                                                                                                    | WEST GODAVARI |
| 50.1                       | WP/13927/2022<br>IA 1/2022<br>Direction Petition<br>IA 2/2022<br>Vacate Stay Petition<br>IA 1/2024<br>Leave Petition<br>IA 1/2025<br>Vacate Stay Petition | MOTUPALLI VENKATA<br>SATYANARAYANA<br>MURTHY<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH            | SRINIVAS BOBBILI          | GP FOR FISHERIES<br>DEVI PRASAD<br>MANGALAPURI<br>GP FOR REVENUE                                                                                                                                                             | WEST GODAVARI |
| 50.2                       | WP/26714/2025<br>IA 1/2025<br>Suspension Petition<br>IA 2/2025<br>Vacate Stay Petition<br>IA 1/2026<br>Vacate Stay Petition                               | BALLA RAMYA DEEPIKA<br>Vs<br>THE STATE OF AP                                                    | V SURYA KIRAN KUMAR       | GP FOR FISHERIES<br>SRINIVAS BOBBILI<br>GP FOR REVENUE<br>GP FOR FISHERIES                                                                                                                                                   | WEST GODAVARI |
| 51                         | WP/20090/2026<br>IA 1/2026<br>Suspension Petition                                                                                                         | NARRA RAVI<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH                                              | G ELISHA                  | GP FOR FISHERIES<br>K RAMA KOTESWARA<br>RAO                                                                                                                                                                                  | GUNTUR        |
| 52                         | WP/24967/2026<br>IA 1/2026<br>Direction Petition                                                                                                          | THE SURYA CHANDRA<br>FISHERMEN<br>COOPERATIVE SOCIETY<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH   | M VIDYAVATHI              | GP FOR ANIMAL<br>HUSBANDARY<br>GP FOR PANCHAYAT RAJ<br>RURAL DEV                                                                                                                                                             | EAST GODAVARI |
| 53                         | WP/25226/2026<br>IA 1/2026<br>Direction Petition<br>IA 2/2026<br>Vacate Stay Petition                                                                     | MALLA TULASI RAM<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH                                        | K L N SWAMY               | GP FOR ANIMAL<br>HUSBANDARY<br>VIMAL VARMA VASI<br>REDDY                                                                                                                                                                     | WEST GODAVARI |
| 54                         | WP/25667/2026<br>IA 1/2026<br>Direction Petition                                                                                                          | BOBBILI VENKATESWARA<br>RAO<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH                             | G SIMHADRI                | GP FOR FISHERIES                                                                                                                                                                                                             | EAST GODAVARI |
| 55                         | WP/26232/2026<br>IA 1/2026<br>Direction Petition                                                                                                          | MUDUNURI NAGARAJA<br>VARA PRASADA RAJU<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH                  | MEDAPATI SANTOSH<br>REDDY | GP FOR ANIMAL<br>HUSBANDARY                                                                                                                                                                                                  | WEST GODAVARI |
| 56                         | WP/26237/2026<br>IA 1/2026<br>Suspension Petition<br>IA 2/2026<br>Direction Petition<br>IA 3/2026<br>Direction Petition                                   | THE SHRIMP FEED<br>MANUFACTURERS<br>ASSOCIATION(SFMA)<br>Vs<br>THE COMMISSIONER OF<br>FISHERIES | VIMAL VARMA VASI<br>REDDY | GP FOR FISHERIES                                                                                                                                                                                                             | KRISHNA       |
| 57                         | WP/28559/2026<br>IA 1/2026<br>Direction Petition                                                                                                          | PITANI SATYAVATHI<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH                                       | G SIMHADRI                | GP FOR ANIMAL<br>HUSBANDARY                                                                                                                                                                                                  | EAST GODAVARI |
| <b>ADMISSION (AP CRDA)</b> |                                                                                                                                                           |                                                                                                 |                           |                                                                                                                                                                                                                              |               |
| 58                         | WP/23706/2025<br>IA 1/2025<br>Direction Petition<br>IA 1/2026<br>Leave Petition                                                                           | SRI CHIGURUPATI<br>GANDHI<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH                               | CKR ASSOCIATES            | GP FOR PANCHAYAT RAJ<br>RURAL DEV<br>Y V ANIL KUMAR<br>Yarraguntla.Koteswara Rao<br>Standing Counsel For Zilla<br>Praja Parishads<br>Mandal Praja Parishads and<br>Gra<br>GP FOR REVENUE<br>S PRANATHI<br>(Allotted by Note) | KRISHNA       |

**SPECIALLY IDENTIFIED CASES****59.1 along with 59**

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| 59   | WP/27139/2013<br>IA 1/2013(WPMP<br>33613/2013)<br>Stay Petition<br>IA 1/2026<br>Leave Petition | THE KURNOOL DISTRICT<br>MILK PRODUCERS<br>Vs<br>MILK COMMISSIONER<br>AND                                                        | GANTA PRASAD | RAJESH KUMAR<br>GUNDAPU SC For APDCFL<br>K LAKSHMAN<br>GP FOR REVENUE                   | KURNOOL |
| 59.1 | WP/20147/2007                                                                                  | THE KRISHNA DISTRICT<br>MILK PRODUCERS<br>MUTUALLY AIDED<br>Vs<br>A.P. DAIRY<br>DEVELOPMENT CO-<br>OPERATIVE FEDERATION<br>LTD. | A V S LAXMI  | RAJESH KUMAR<br>GUNDAPU SC For APDCFL<br>C SINDHU KUMARI<br>GP FOR ANIMAL<br>HUSBANDARY | KRISHNA |

**FOR APPEARANCE**

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| 60 | CC/1169/2025<br>(WP/12339/2003)<br>IA 3/2025<br>Miscellaneous Petition | CHINTAKAYALA<br>NAGARAJU<br>Vs<br>PNL KIRAN KUMARI | KISHORE KUMAR.A | BH RAMA KRISHNA NAIK<br>V UMA DEVI | VISAKHAPATNAM |
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**FOR COMPLIANCE**

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| 61 | CC/3760/2025<br>(WP/23157/2025) | R. RAMAKRISHNA REDDY<br>Vs<br>PIYUSH KUMAR IAS | C SUBODH                        | RAMA RAO KOCHIRI<br>A S C BOSE (SC FOR<br>MUNICIPAL<br>CORPORATIONS AP) | SPS NELLORE |
| 62 | CC/499/2026<br>(WP/27756/2025)  | OWK ANKANNA<br>Vs<br>SRI. SURESTH KUMAR        | THATHIREDDY ASHOK<br>SRIVASTAVA | NAGARAJU PULLAGURA<br>GUDAPATI LAKSHMI<br>NARAYANA                      | KURNOOL     |

**FOR ADMISSION**

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| 63 | EP/11/2019<br>IA 1/2022<br>Permission Petition                                                            | AKULA VEERRAJU<br>Vs<br>GORANTLA BUCHAYYA<br>CHOWDARY              | MANOHAR REDDY<br>MALLASANI | GP FOR GENERAL<br>ADMINISTRATION<br>RR 1, 5, 6, 8, 10 AND 14<br>NOTICE SENT NOT YET<br>RETURNED.<br><br>RR 2, 3, 7, 12 AND 13<br>NOTICE SERVED.<br><br>R 4 NOTICE SENT<br>RETURNED UNSERVED<br>(NO SUCH PERSON).<br><br>R 9 NOTICE SENT<br>RETURNED UNSERVED<br>(LEFT).<br><br>R 11 NOTICE SENT<br>RETURNED UNSERVED<br>(DIED). | EAST GODAVARI |
| 64 | CC/3118/2025<br>(WP/15706/2024)                                                                           | VATTEM SRINIVASA RAO<br>Vs<br>SRI PEEYUSH KUMAR IAS                | MODAPOTHULA<br>SUMALATHA   | SREEKANTH REDDY<br>AMBATI<br>SIREESHA RANI<br>VALLABHANENI                                                                                                                                                                                                                                                                      | GUNTUR        |
| 65 | CC/3119/2025<br>(WP/15904/2024)                                                                           | VATTEM SRINIVASA RAO<br>Vs<br>SRI PEEYUSH KUMAR IAS                | MODAPOTHULA<br>SUMALATHA   | SREEKANTH REDDY<br>AMBATI<br>SIREESHA RANI<br>VALLABHANENI                                                                                                                                                                                                                                                                      | GUNTUR        |
| 66 | CC/3340/2025<br>(WP/22060/2025)<br>IA 1/2025<br>Dispense with Petition<br>IA 2/2025<br>Direction Petition | M/S. SRI RAMA KRISHNA<br>KHADI BHADAR<br>Vs<br>P. SREENIVASULU IAS | M R S SRINIVAS             | A S C BOSE (SC FOR<br>MUNICIPAL<br>CORPORATIONS AP)                                                                                                                                                                                                                                                                             | GUNTUR        |

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| 67 | CC/3341/2025<br>(WP/21937/2025)<br>IA 1/2025<br>Dispense with Petition<br>IA 2/2025<br>Direction Petition | M/S. NAVODAYA BIRYANI<br>HOUSE<br>Vs<br>SRI P SREENIVASULU<br>I.A.S                                                           | M R S SRINIVAS               | A S C BOSE (SC FOR<br>MUNICIPAL<br>CORPORATIONS AP)                                                                                                                          | GUNTUR        |
| 68 | CC/3534/2025<br>(WP/22102/2025)                                                                           | VENKATESWARA<br>CONSTRUCTIONS<br>Vs<br>P. KISHORE                                                                             | C PRAKASH REDDY              | GUDAPATI LAKSHMI<br>NARAYANA<br>NAGARAJU PULLAGURA                                                                                                                           | KURNOOL       |
| 69 | CC/3540/2025<br>(WP/8748/2025)                                                                            | B. NARAYANA SWAMY<br>Vs<br>P.SIVARAMUDU                                                                                       | P SREE RAMULU NAIDU          | A JAYANTHI                                                                                                                                                                   | ANANTAPUR     |
| 70 | CC/3796/2025<br>(WP/12386/2021)<br>IA 1/2025<br>Direction Petition                                        | SRI KANAKA<br>MAHALAKSHMI<br>ECONOMICALLY<br>BACKWARD CLASSES<br>WELFARE SERVICE<br>SOCIETY<br>Vs<br>M.N.HARENDHIRA<br>PRASAD | KIRAN TIRUMALASETTI          | A S C BOSE (SC FOR<br>MUNICIPAL<br>CORPORATIONS AP)                                                                                                                          | VISAKHAPATNAM |
| 71 | CC/922/2026<br>(WP/27647/2025)                                                                            | M/S CHAGANTI<br>CONSTRUCTIONS<br>Vs<br>SRI. S. SURESH KUMAR<br>I.A.S.                                                         | VENKATA DURGA RAO<br>ANANTHA | VANKAYALAPATI N<br>PRAVEEN SC For GNT<br>ONG<br>NLR Municipal Corporations<br>NAGARAJU PULLAGURA                                                                             | GUNTUR        |
| 72 | CC/1057/2026<br>(WP/21458/2025)<br>IA 1/2026<br>Dispense with Petition                                    | SRIPATHI<br>VENKATACHALAM<br>Vs<br>CH V V S BAPIRAJU                                                                          | RIZWAN ALI SHAIK             | A S C BOSE (SC FOR<br>MUNICIPAL<br>CORPORATIONS AP)                                                                                                                          | KRISHNA       |
| 73 | CC/1095/2026<br>(WP/34479/2025)<br>IA 1/2026<br>Dispense with Petition                                    | M/S SIXTY FEET ROAD<br>FORMATION LAND<br>LOSERS WELFARE<br>ASSOCIATION<br>Vs<br>SRI S. SURESH KUMAR<br>IAS                    | HEMANTH KUMAR VENNA          | SREEKANTH REDDY<br>AMBATI<br>A S C BOSE (SC FOR<br>MUNICIPAL<br>CORPORATIONS AP)<br>RR 1 AND 5 NOTICE<br>SERVED.<br><br>R 4 NOTICE SENT<br>RETURNED UNSERVED<br>(UNCLAIMED). | VISAKHAPATNAM |
| 74 | CC/1302/2026<br>(WP/32765/2025)                                                                           | N V RAMA SUBBA REDDY<br>Vs<br>S SURESH KUMAR                                                                                  | AYESHA AZMA S                | SREEKANTH REDDY<br>AMBATI<br>NAGARAJU PULLAGURA<br>GUDAPATI LAKSHMI<br>NARAYANA<br>R 4 NOTICE SERVED.                                                                        | KURNOOL       |
| 75 | CC/1414/2026<br>(WP/22159/2024)                                                                           | MOPATI CHANDRA<br>SEKHAR REDDY<br>Vs<br>SRI. PEEYUSH KUMAR<br>I.A.S                                                           | KAMBHAMPATI RAMESH<br>BABU   | NAGARAJU PULLAGURA<br>GUDAPATI LAKSHMI<br>NARAYANA                                                                                                                           | SPS NELLORE   |
| 76 | CC/1452/2026<br>(WP/19104/2024)                                                                           | M/S SADA INFRA<br>Vs<br>SURESH KUMAR IAS                                                                                      | SASANKA BHUVANAGIRI          | NAGARAJU PULLAGURA<br>SIREESHA RANI<br>VALLABHANENI<br>R 4 NOTICE SERVED.                                                                                                    | GUNTUR        |
| 77 | CC/1745/2026<br>(WP/31943/2022)                                                                           | MAROUTHU MANIKYALA<br>RAO<br>Vs<br>SRI S SURESH KUMAR<br>IAS                                                                  | P VIVEK                      | NAGARAJU PULLAGURA<br>R 3 NOTICE SERVED                                                                                                                                      | EAST GODAVARI |
| 78 | CC/1777/2026<br>(WP/36134/2025)                                                                           | SRI SRI VIGNESWARA<br>CONSTRUCTIONS<br>Vs<br>SRI S SURESH KUMAR<br>IAS                                                        | GORANTLA MALLESWARA<br>REDDY | NAGARAJU PULLAGURA<br>A S C BOSE (SC FOR<br>MUNICIPAL<br>CORPORATIONS AP)                                                                                                    | KURNOOL       |

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| 79 | CC/1892/2026<br>(WP/32256/2025)<br>IA 1/2026<br>Leave Petition         | Y CHANDRASEKHAR<br>REDDY<br>Vs<br>S SURESH KUMAR IAS                      | PASAPALA SUDHAKAR<br>REDDY  | SREEKANTH REDDY<br>AMBATI<br>B SIVA SANKARA RAO SC<br>For Services to<br>Municipalities in<br>rayalaseema<br>Nellore | CHITTOOR      |
| 80 | CC/1912/2026<br>(WP/32337/2025)<br>IA 1/2026<br>Dispense with Petition | P. ABHAINAI KUMAR<br>REDDY<br>Vs<br>PEEYUSH KUMAR                         | PAPUDIPPU SASHIDAR<br>REDDY | NAGARAJU PULLAGURA<br>GUDAPATI LAKSHMI<br>NARAYANA                                                                   | YSR KADAPA    |
| 81 | CC/1920/2026<br>(WP/20288/2025)                                        | PEDDIREDDY RAMIREDDY<br>Vs<br>SRI PEEYUSH KUMAR IAS                       | BATHALA RAMESH              | NAGARAJU PULLAGURA<br>SIREESHA RANI<br>VALLABHANENI                                                                  | GUNTUR        |
| 82 | CC/2043/2026<br>(WP/24962/2018)<br>IA 2/2026<br>Implead Petition       | GONTHINA VARAHA<br>NARASIMHA NAIDU<br>Vs<br>KETAN GARG IAS                | T V S PRABHAKARA RAO        | A S C BOSE (SC FOR<br>MUNICIPAL<br>CORPORATIONS AP)                                                                  | VISAKHAPATNAM |
| 83 | CC/2117/2026<br>(WP/17589/2025)                                        | J. SIVA KESAVARAO<br>Vs<br>SRI M M NAYAK                                  | ANNAMNEEDI<br>BALAKRISHNA   |                                                                                                                      | EAST GODAVARI |
| 84 | CC/2164/2026<br>(WP/30259/2025)                                        | D.KHADER VAIL<br>Vs<br>SRI. PEEYUSH KUMAR<br>I.A.S.                       | DASARI S V V S V PRASAD     | RAMA RAO KOCHIRI<br>R 2 NOTICE SERVED.                                                                               | ANANTAPUR     |
| 85 | CC/2179/2026<br>(WP/9532/2025)                                         | LAKKARAJU SRINIVASA<br>BHARAVI<br>Vs<br>MAYUR ASHOK                       | K S MURTHY ASSOCIATES       | VANKAYALAPATI N<br>PRAVEEN SC For GNT<br>ONG<br>NLR Municipal Corporations<br>Y BALAJI<br>R 2 NOTICE SERVED.         | GUNTUR        |
| 86 | CC/2185/2026<br>(WP/36577/2025)                                        | RAO SURESH<br>Vs<br>S. SURESH KUMAR                                       | DEVASRI ROSHAN<br>KANCHARLA | NAGARAJU PULLAGURA<br>R 2 NOTICE SERVED.                                                                             | EAST GODAVARI |
| 87 | CC/2218/2026<br>(WP/10159/2025)                                        | SMT EDARA SARADADEVI<br>@ SARADAMBA<br>Vs<br>K PRATAP SIVA KISHORE<br>IPS | JADA SRAVAN KUMAR           | SEEPANI S KUMAR                                                                                                      | WEST GODAVARI |
| 88 | CC/2238/2026<br>(WP/35563/2025)                                        | S VEERESH<br>Vs<br>S. SURESH KUMAR IAS                                    | KOMMA VIJAYA RAJ<br>KUMAR   | NAGARAJU PULLAGURA<br>B SIVA SANKARA RAO SC<br>For Services to<br>Municipalities in<br>rayalaseema<br>Nellore        | KURNOOL       |
| 89 | CC/2239/2026<br>(WP/33015/2025)                                        | N RAJENDRA PRASAD<br>Vs<br>SRI S SURESH KUMAR<br>IAS                      | KOMMA VIJAYA RAJ<br>KUMAR   | NAGARAJU PULLAGURA<br>B SIVA SANKARA RAO SC<br>For Services to<br>Municipalities in<br>rayalaseema<br>Nellore        | KURNOOL       |
| 90 | CC/2255/2026<br>(WP/8652/2025)                                         | MOPATI<br>CHANDRASEKHAR REDDY<br>Vs<br>SHAIK FAZULULLA                    | K NARSI REDDY               |                                                                                                                      | SPS NELLORE   |
| 91 | CC/2287/2026<br>(WP/38865/2012)                                        | R.V.V. DEEKSHITULU<br>Vs<br>K. VIJAYANAND IAS                             | S APPADHARA REDDY           | K.KRISHNABUSHAN<br>CHOWDARY SC For<br>APGENCO                                                                        | KRISHNA       |
| 92 | CC/2299/2026<br>(WP/26736/2025)                                        | D PRAVEEN KUMAR<br>REDDY<br>Vs<br>SRI PEEYUSH KUMAR IAS                   | K NAVEEN KUMAR              | SOMA RAJU YELISETTI                                                                                                  | YSR KADAPA    |

|     |                                                                        |                                                                                        |                       |                                                                                                     |               |
|-----|------------------------------------------------------------------------|----------------------------------------------------------------------------------------|-----------------------|-----------------------------------------------------------------------------------------------------|---------------|
| 93  | CC/2327/2026<br>(WP/20529/2025)                                        | SAI SAMPATH VINAYAKA<br>BUILDERS AND<br>DEVELOPERS<br>Vs<br>DHYANA CHANDRA H M<br>IAS  | PONNADA SREE VYAS     | KOTHARU VIJAYESWARI                                                                                 | VISAKHAPATNAM |
| 94  | CC/2328/2026<br>(WP/10045/2026)                                        | NIMMAGADDA DHANA<br>LAKSHMI<br>Vs<br>C M SAIKANTH VARMA                                | SARIPUDI RAJA MOULI   | J DILEEP KUMAR<br>A JAYANTHI<br>R 3 NOTICE SENT<br>RETURNED UNSERVED<br>(ADDRESS NOT<br>IDENTIFIED) | GUNTUR        |
| 95  | CC/2342/2026<br>(WP/24246/2025)                                        | SRI SRI VIGNESWARA<br>CONSTRUCTIONS<br>Vs<br>S. SURESH KUMAR IAS                       | THANDAVA YOGESH       | SREEKANTH REDDY<br>AMBATI<br>R 5 NOTICE SERVED.                                                     | KURNOOL       |
| 96  | CC/2353/2026<br>(WP/18357/2024)<br>IA 1/2026<br>Dispense with Petition | M/S KMR<br>CONSTRUCTIONS<br>Vs<br>S.SURESH KUMARI.A.S.                                 | RAVULA JISHITHA REDDY | SOMA RAJU YELISETTI<br>R 3 NOTICE SERVED.                                                           | YSR KADAPA    |
| 97  | CC/2362/2026<br>(WP/12716/2024)                                        | SRI NIDANAMPATI<br>SRILAKSHMI<br>VADDERALABOUR<br>SOCIETY<br>Vs<br>S. SURESH KUMAR IAS | SASANKA BHUVANAGIRI   | SOMA RAJU YELISETTI<br>R 4 NOTICE SERVED.                                                           | GUNTUR        |
| 98  | CC/2367/2026<br>(WP/10605/2024)<br>IA 1/2026<br>Dispense with Petition | M/S RAMKY<br>INFRASTRUCTURE<br>LIMITED<br>Vs<br>SRI KETAN GARG                         | TRUPTHI AGARWAL       | A S C BOSE (SC FOR<br>MUNICIPAL<br>CORPORATIONS AP)                                                 | VISAKHAPATNAM |
| 99  | CC/2907/2026<br>(WP/23228/2010)                                        | SMT G LEELAVATHI<br>Vs<br>DR E RAMESH BABU                                             | M SRIKANTH            | O UDAYA KUMAR SC For S<br>K UNIVERSITY                                                              | ANANTAPUR     |
| 100 | CC/2972/2026<br>(CRLP/2115/2025)<br>IA 1/2026<br>Leave Petition        | SYED IRFAN<br>Vs<br>REDDAPAH                                                           | DHEERA KANISHKA       |                                                                                                     | YSR KADAPA    |
| 101 | CC/3774/2026<br>(WP/28055/2025)                                        | V RAMA KRISHNA REDDY<br>Vs<br>PEEYUSH KUMAR                                            | MARUPILLI SARADA      |                                                                                                     | ANANTAPUR     |